

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati, the 18th June, 2021

HC.VII-156/2021 (Pt-I)/2661 /A: On recommendation of the Hon'ble Gauhati High Court for promotion from Grade II to Grade I of Nagaland Judicial Service, the following 3 (three) officers are to report before the Director, Judicial Academy, Assam, Amingaon on 02.07.2021 (Friday) at 10:00 am for undergoing in-house judicial training for 3 (three) months.

Sl. No	Name of the Officer
1	Smti. Tucuno Vamuzo
2	Smti. Somet Chumden Chang
3	Shri Ajongba Imchen

On such reporting, the Covid RT-PCR test of the officers will be done. They shall remain in home isolation for 48 hours and shall attend in-house training with effect from 05.07.2021 subject to their result of RT-PCR test.

Consequent upon the ensuing training programme, the officers will hand over charge of his/her Court and Office as follows:

Smti. Tucuno Vamuzo, Chief Judicial Magistrate/Civil Judge (Sr. Div.), Peren will hand over charge of her Court and Office to Shri Boduve Peter Resu, JMFC-cum-Civil Judge (Jr. Div.), Dimapur.

Smti. Somet Chumden Chang, Chief Judicial Magistrate/Civil Judge (Sr. Div.), Dimapur, will hand over charge of her Court and Office to Shri Boduve Peter Resu, JMFC-cum-Civil Judge (Jr. Div.), Dimapur.

Shri Boduve Peter Resu, JMFC-cum-Civil Judge (Jr. Div.), Dimapur, shall hold Charge of the Court and office of the Chief Judicial Magistrate/Civil Judge (Sr. Div.), Dimapur, as well as Chief Judicial Magistrate/Civil Judge (Sr. Div.), Peren, in addition to his normal duties until further orders.

Shri Ajongba Imchen, Chief Judicial Magistrate/Civil Judge (Sr. Div.), Longleng, will hand over charge of his Court and Office to Smti Holika Sukhalu, JMFC-cum-Civil Judge (Jr. Div.), Longleng.

Smti Holika Sukhalu, JMFC-cum-Civil Judge (Jr. Div.), Longleng, shall hold Charge of the Court and office of the Chief Judicial Magistrate/Civil Judge (Sr. Div.), Longleng, in addition to her normal duty until further orders.

By order,

Sd/-

G. Baruah

REGISTRAR (VIGILANCE)

Memo No. **HC.VII-156/2021 (Pt-I)/2662-2680/A**: dated 18.06.2021.

Copy to:

1. The Registrar General, Gauhati High Court , Guwahati
2. The Registrar (Admn.)/ Registrar (Judicial)/ Registrar (Estt.) Gauhati High Court, Guwahati.
3. The Registrar -Cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati for favour of his Lordship's kind information.
4. The Secretary to the Govt. of Nagaland, Department of Justice and Law, Kohima.
5. The Registrar, Gauhati High Court, Kohima Bench, Kohima, Nagaland for information and necessary action.
6. The Director, Judicial Academy, Assam, Amingao, for information and imparting training to the officers above named.
7. The Joint Registrar, (_____), Gauhati High Court, Guwahati.
8. The Deputy Registrar (_____) Gauhati High Court, Guwahati.
9. The Asstt. Registrar, _____, Gauhati High Court, Guwahati.
10. Smti Tucuno Vamuzo, Chief Judicial Magistrate/ Civil Judge, Senior Division, Peren, Nagaland. She is requested to attend the Judicial Academy, Assam, Amingaon as per Notification dated 18.06.2021.
11. Smti Somet Chumden Chang, Chief Judicial Magistrate/ Civil Judge, Senior Division, Dimapur, Nagaland. She is requested to attend the Judicial Academy, Assam, Amingaon as per Notification dated 18.06.2021.
12. Sri Ajongba Imchen, Chief Judicial Magistrate/ Civil Judge, Senior Division, Longleng, Nagaland. He is requested to attend the Judicial Academy, Assam, Amingaon as per Notification dated 18.06.2021.
13. Sri Boduve Peter Resu, Judicial Magistrate-cum-Civil Judge, Junior Division, Dimapur, for information and necessary action.
14. Smti Holika Sukhalu, Judicial Magistrate-cum-Civil Judge, Junior Division, Longleng, for information and necessary action.
15. The Project Manager, Gauhati High Court, for uploading the above notification in the High Court Website.
16. The Private Secretary to Hon'ble Mr/Mrs. Justice _____ Gauhati High Court, Guwahati.
17. The Administrative Officer (Judicial), _____, Gauhati High Court, Guwahati.
18. The C.A. to the Registrar (Vigilance), Gauhati High Court, Guwahati.
19. Order File.

18/6/2021
REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT